

आयकर अपीलिय अधिकरण, अहमदाबाद न्यायपीठ "सी" अहमदाबाद।
IN THE INCOME TAX APPELLATE TRIBUNAL
"C" BENCH, AHMEDABAD

BEFORE SHRI P.M. JAGTAP, VICE-PRESIDENT
AND SMT.SUCHITRA R. KAMBLE, JUDICIAL MEMBER

ITA No. 1359/Ahd/2019
Assessment Year : 2015-16

Nareshbhai Virsangbhai Chaudhary, At Aryan World Wide, Chirag Plaza, Visnagar Road, Mehsana-384001 PAN : ADKPC 1395 H	Vs	Income Tax Officer, Ward-2, Mehsana
अपीलार्थी/ (Appellant)		प्रत्यर्थी/ (Respondent)
Assessee by :		Shri Parimal Sinh B. Parmar, AR
Revenue by :		None

सुनवाई की तारीख/Date of Hearing : 06/07/2022
घोषणा की तारीख /Date of Pronouncement: 06/07/2022

आदेश/O R D E R

PER P.M. JAGTAP, VICE-PRESIDENT :

This appeal filed by the assessee is directed against the order of the learned Commissioner of Income-tax (Appeals), Gandhinagar ("CIT(A)" in short) dated 19.06.2019 passed for Assessment Year 2015-16.

2. At the time of hearing fixed in this case on 06.07.2022, it is noticed that the assessee has filed a letter dated 13th January 2022 seeking permission for withdrawal of appeal on the ground that the assessee has already settled the dispute under Vivad Se Vishwas Scheme and the Form-5 received in this regard from the Pr. CIT-3, Ahmedabad is also placed on record. The assessee, vide aforesaid letter, pleaded that the appeal filed by him may be dismissed as withdrawn. In view of these facts, we allow the

withdrawal of the appeal filed by the assessee; and, accordingly appeal of the assessee is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the Court on 6th July, 2022 at Ahmedabad.

Sd/-

Sd/-

(SUCHITRA R. KAMBLE)
JUDICIAL MEMBER

(P.M. JAGTAP)
VICE-PRESIDENT

Ahmedabad, Dated 06/07/2022

SR

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)-
5. विभागीय प्रतिनिधिआयकर अपीलीय अधिकरण ,/DR,ITAT, Ahmedabad,
6. गार्ड फाईल /Guard file.

TRUE COPY

आदेशानुसार/ BY ORDER,

सहायक पंजीकार (Asstt. Registrar)
आयकर अपीलीय अधिकरण
ITAT, Ahmedabad